इस प्रकार के अस्तित्वरहित होने के कारण ही अनुसूचित जनजातियों और अनुसूचित जातियों को उच्च जातियों द्वारा उत्पीड़न से बचाने हेतु बनाया गया कानून अनुसूचित जाति एवं अनुसूचित जनजाति अत्याचार निवारण अधिनियम, 1989 इन क्षेत्रों में लागू नहीं होता। अत: मैं सरकार से मांग करता हूं कि जिस प्रकार की सुविधाएं और कानूनी प्रावधान अनुसूचित जातियों और अनुसूचित जनजातियों के लिए बनाए गए हैं, वे ही सुविधाएं जनजातीय दलितों को भी प्रदान की जाएं।

Demand to set up wage board for journalists and other employees of newspaper agencies

SHRI CHITTABRATA MAJUMDAR (West Bengal): Sir, the wages and salaries of the newspaper employees, including journalists are decided under the Working Journalists and Other Newspaper Employees (Conditions of Service and Miscellaneous) Provisions Act of 1955. Under the provisions of this Act, wages are fixed through appointment of wage boards for journalists and non-journalist employees of the newspapers and on the basis of the recommendations made by such wage boards. The Government of India, with powers under section 12 of the this Act, notifies wages for the newspaper industry. The last wage boards appointed for the newspaper employees, including journalists in 1994, fixed the wages from 1998, submitting the recommendations to the Government in 2000 Since 1998, the newspaper employees did not get another revision in their wages. With galloping prices of the commodities in the market, the employees are suffering because of erosion in real wages. Though the Prime Minister has been oftern talking of setting up wage boards for the newspaper industry, but no concrete steps have been taken in that direction so far. I therefore, urge the Government to set up wage boards in respect of newspaper employees immediately.

SHRI P.R. RAJAN (Kerala): Sir, I associate myself with this Special Mention.

Concern over attacks on Hindu Houses in Kazhakistan

श्री प्यारे लाल खंडेलवाल (मध्य प्रदेश): उपसभाध्यक्ष महोदय, मैं सरकार का ध्यान कजाखस्तान में हुई एक गंभीर घटना की ओर आकृष्ट करना चाहता हूं। एक अप्रत्याशित कदम के तहत कजाखस्तान की पुलिस ने "इस्कॉन" नामक धार्मिक समूह के सदस्यों के, जो हिंदू समूह है, 11 घरों को नष्ट कर दिया। यह कार्यवाही ऐसे वक्त की गई जब कजाखस्तान में तापमान तेजी से गिर रहा है। स्थानीय प्रशासन के एक विशेष सरकारी आयोग ने हिंदुओं को आश्वासन दे रखा था कि जब तक आयोग की रिपोर्ट सार्वजनिक नहीं हो जाती, उन के विरुद्ध कोई कार्यावाही नहीं की